

Filing no.Cr.M.P.-8404/2020

Raj Kumar Napit

Versus

The State of Jharkhand

Advocate for Petitioner

Mr. Satish Kumar

Defects

9. (i) Name of petitioner in block letter may be stated below his Vak. execution.
- (ii) Date is missing in the verification para of the Affidavit.
- (iii) T/c of Annex-1 may be kept after Annex.1 document.